

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.441/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st December 2017, 10.30 A.M

Name of the Company		Vistar Financiers Pvt.Ltd.-Vs-Datre Corporation Limited	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

NEHA SOMAN I, PCS

Financial
Creditor/
Applicant
RP

Soman
21/12/2017
Rakesh
21/12/2017

ORDER

Ld. RP, Mr. Rakesh Agarwal, as well as Ld. Counsel for the financial creditor is present.

Ld. RP has filed the progress report dated 20/12/2017, which may be taken on record.

List it on 31/01/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)